## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal.No.457/KB2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M

Name of the Company		Bimladevi Omprakash Mahipal -Vs-Registrar of Companies, W.B		
Under Section		252 (3)		
SI. No.	The state of the s		Appearing on behalf of	Signature with date
1. C	CA SHASHI	ALARWAL	PETITIONER	Jeg 8/3/15

## ORDER

Ld. Pr. CA appearing on behalf of the appellant made a request for adjournment. Prayer is allowed.

List it on 19/03/2018.

(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (J)